

DIVISION BENCH

O-115

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1432(KB)2019

Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.

2. Hon'ble Member(T), Shri Harish Chander Suri

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th JANUARY, 2021, 10:30 A.M

Name of the Company	AGARWAL POLYSACKS LIMITED Vs. KARUNA DISTRIBUTORS PRIVATE LIMITED		
Under Section	IBC under Sec 7		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel / Authorised Representative appeared through video conference:

1. Mr. Shaunak Mitra, Advocate] For the Financial Creditor

ORDER

1. Mr. Shaunak Mitra, Ld. Counsel for the Financial Creditor is present. No representation on behalf of the Corporate Debtor.

2. List this matter for final hearing on 09/02/2021.

3. Both sides are hereby directed to file written notes of argument, not exceeding two pages in A-4 size papers along with additional sheets of citation, at least 2 days before the next date of hearing.

**(Harish Chander Suri)
Member (Technical)**

**(Rajasekhar V.K.)
Member (Judicial)**